

1997 appointing the members of the Bureau of Indian Standards with immediate effect, issued under section 3 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. LT 2204/97]

Notifications of Delhi Municipal Corporation Act, 1957 and Central Industrial Security Force (Amendment) Rules etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : Sir, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 490 of the Delhi Municipal Corporation Act, 1957:—

- (i) Notification No. U-14011/160-89-Delhi (I) published in Delhi Gazette dated the 29th November, 1996 containing order extending the period of supersession of MCD for an additional period of three months with effect from the 1st December, 1996.
- (ii) Notification No. U-14011/160-89-Delhi (I) published in Delhi Gazette dated the 28th February, 1997 containing order extending the period of suppression of MCD for an additional period of one month with effect from the 1st March, 1997.

[Placed in Library. See No. LT 2205/97]

(2) A copy of the Central Industrial Security Force (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 391(E) in Gazette of India dated the 16th July 1997, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

[Placed in Library. See No. LT 2206/97]

Notification regarding Multi State Cooperative Societies Act, 1984

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : Sir, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 109 of the Multi State Cooperative Societies Act, 1984:—

- (i) The Multi-State Co-operative Societies (Registration, Membership, Direction and Management, Settlement of Disputes, Appeal and Revision) Amendment Rules, 1997 published in Notification No. G.S.R. 257(E) in Gazette of India dated the 14th May, 1997.
- (ii) The Multi-State Co-operative Societies (Privileges, Properties and Funds, Accounts,

Audit, Winding up and Execution of Decrees, Orders and Decisions) (Amendment) Rules, 1997 published in Notification No. G.S.R. 258(E) in Gazette of India dated the 14th May, 1997.

[Placed in Library. See No. LT 2207/97]

12.03 hrs.

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Twelfth Report

SHRI PABAN SINGH GHATOWAR (Dibrugarh) : Sir, I beg to present the Twelfth Report (Hindi and English versions) of Standing Committee on Petroleum and Chemicals (1996-97) on Action Taken by Government on the recommendations contained in Ninth Report on 'Demands for Grants' (1997-98) of the Ministry of Petroleum and Natural Gas (Part I).

I may also inform the House that the Report was presented to the hon. Speaker on 2nd July, 1997 under Direction 71A(1) when the House was not in session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of Rules of Procedure.

12.03¹/₄ hrs.

MOTION FOR ELECTION TO COMMITTEE

Central Coordination Committee

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, I beg to move:

"That in pursuance of Section 3(2)(h) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as Members on the Central Coordination Committee for the period till they cease to be the Members of the House subject to other provisions of the Act and the Rules made thereunder."

MR. CHAIRMAN : The question is :

"That in pursuance of Section 3(2)(h) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as Members on the Central Coordination Committee for the period till they cease